

**GOVERNMENT OF ODISHA  
DEPARTMENT OF ENERGY**

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No. R&R-41/2019 / 5629/En, dated 12/7/2019

From

Sri Sangram Keshari Swain,  
Special Secretary to Govt.

To

The Secretary, Home Ministry, Govt. of India/  
The Secretary, Ministry of Law & Justice, Govt. of India/  
Additional Chief Secretary to Govt, Home Dept., Govt. of Odisha  
Principal Secretary to Govt, Law Dept., Govt. of Odisha  
Principal Secretaries/Secretaries (Home), All States/UTs.  
Principal Secretaries/Secretaries (Law), All States/UTs.  
Registrars (Administration), All High Courts.

**Sub- invitation of applications for the Post of Member, Odisha Electricity  
Regulatory Commission (OERC).**

Sir,

With reference to the subject cited above, I am directed to enclose herewith a copy of the detailed advertisement for filling up the post of Member, Odisha Electricity Regulatory Commission (OERC) for your kind reference.

It is requested to accord wide publicity and also to send the applications of the eligible and willing candidates.

The information is also available in the website of Department of Energy, Government of Odisha (<http://energy.odisha.gov.in>)

Yours Faithfully

11.7.19  
Special Secretary to Govt.



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GOVERNMENT OF ODISHA  
DEPARTMENT OF ENERGY

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**ADVERTISEMENT**

No. ENG-RR-OERC-0009-2018 5492 dated 9<sup>th</sup>, July, 2019

Sub: Invitation of applications for the Post of Member, Odisha Electricity Regulatory Commission (OERC).

The Govt. of Odisha have constituted an independent Regulatory Commission known as Odisha Electricity Regulatory Commission (OERC) with one Chairperson and two other Members under Odisha Electricity reform Act, 1995 and the same continue as such as envisaged in the Electricity Act, 2003.

2. One post of member of OERC has fallen vacant with effect from 10.04.2019. For filling up the post, Govt. have constituted a Selection Committee under Section 85 (1) of the Electricity Act, 2003.
3. Section 84 of the Electricity Act, 2003 inter alia states that the member of the Commission shall be a person of ability, integrity and standing who have adequate knowledge of and have shown capacity in dealing with problems relating to Engineering, Finance, Commerce, Economics, Law or management. It has further been prescribed that the member of the Commission shall not hold any other office.
4. Govt. have decided to invite applications from the persons with law background who is or have been holding a judicial office or is a person possessing professional qualification with substantial experience in the practice of law and who has the requisite qualifications to have been appointed as a judge of the High Court or a District Judge.
5. As per the provisions of the Electricity Act, 2003 the Member, OERC shall hold office for a term of 5 years from the date he/she enters upon his office or till he/she attains the age of 65 years, whichever is earlier.
6. The member is entitled to get a pay of Rs.2,11,600/- per month. In addition the member is entitled to DA & other allowances as admissible to the member of the Commission as per the Odisha Electricity regulatory Commission (Conditions of service of Chairperson and members) Rules, 1997 and amendments there on from time to time.
7. Therefore the application along with other relevant information in plain paper as mentioned below are invited from suitable persons so as to reach the Commissioner-cum-Secretary to Govt., Energy Deptt., Govt of Odisha within one month of the issue of this advertisement.

  
09/07/19

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8. The applications should contain the following particulars.

A) BIODATA

- (a) Name
- (b) Date of Birth
- (c) Age as on 01/07/2019
- (d) Address for communication including Contact Number
- (e) Permanent Address
- (f) Educational qualification
- (g) Post now held
- (h) Details of post previously held and experiences

B)

- (i) Willingness to resign/ take voluntary retirement from the present post to join as Member, OERC.
- (ii) Declaration in terms of Section 84 (3) of the Electricity Act, 2003 that he/she shall not hold any other office.
- (iii) Declaration to the effect that he/she does not have any financial or other interest which is likely to affect prejudicially his functioning as Member, OERC.

9. Application received after one month of the issue of this advertisement shall not be entertained.

10. This information is also available in the Deptt. of Energy Website(<http://energy.odisha.gov.in>).

  
09.07.19

Commissioner-cum- Secretary to Govt.

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Memo No. 5493 /En, Dated. 09.07.2019

Copy forwarded to the Head Portal Group, IT Centre, Bhubaneswar for information and necessary action.

They are requested to take necessary steps for publication of the information on the website of Energy Dept. today itself.

S<sup>m</sup>  
09.7.19  
Special Secretary to Govt.

Memo No. 5494 /En, Dated. 09.07.2019

Copy forwarded to Computer Cell, Dept. of Energy for information and necessary action.

S<sup>m</sup>  
09.7.19  
Special Secretary to Govt.